

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00065/2019

IN

ORIGINAL APPLICATION NO.170/00240/2018

DATED THIS THE 16TH DAY OF JANUARY, 2020

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

Shri Y. Venkatesh
Age: 58 years,
Working as Postal Assistant,
Channapatna HO 562 160
Residing at:
No. 4352, R.K. Badavane,
6th Cross, Postal Layout,
Channapatna 562 160

....Petitioner

(By Advocate Shri P. Kamalesan)

Vs.

1. Dr. Charles Lobo
Chief Post Master General
Karnataka Circle,
Bangalore 560 001

2. Col. Arvind Verma,
Post Master General,
Bangalore Region,
Bangalore 560 001

3. Satyanarayana Raju N.V,
Superintendent of Post Offices,
Channapatna Division,
Channapatna

.....Respondents

(By Shri M.V. Rao, Counsel for the Respondents)

O R D E R (ORAL)
(HON'BLE DR. K.B. SURESH, MEMBER (J)

Writ Petition No. 50637/2019 is filed against our order in OA No. 170/00240/2018 dated 01.03.2019. Therefore, CP is dismissed. Notices are discharged. No order as to costs.

(C.V. SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ksk/

Annexures referred to by the petitioner in CP No. 170/00065/2019

Annexure CPI Copy of the order in OA No. 240/2018 dated 01.03.2019

Annexure CPII Copy of the representation of the applicant dated 20.04.2019

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